NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH - II CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL) SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: MA/966/2019

PETITION NUMBER

: IBA/579/2019

NAME OF THE PETITIONER(S)

: M S VISWANATHAN (IRP) (LEO PRIMECOMP P

LTD)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 22(2)&22(3) OF IBC

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. S. WSWANARAO

ORDER

On the application moved by the IRP (Mr. M.S. Viswanathan) seeking approval over the proposal made by the CoC passing a resolution on 26.08.2019 for continuation of IRP as RP, this Bench hereby approved the resolution with a direction to the IRP to continue as RP as approved by the CoC.

Accordingly, this MA/966/2019 is hereby allowed.

[S. VIJAYARAGHAVAN] Member (Technical) [B.S.V. PRAKASH KUMAR] Member (Judicial)